

Stoppage of Andha and Tamil Nadu Expresses

4702. SHRI RAMCHANDRA GHAN-GARE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a demand for providing a stoppage of Andhra and Tamil Nadu Expresses at Wardha East Station and reservation of some berths in these trains at the station;

(b) if so, whether the Government are considering to meet the above demands; and

(c) if not, the reasons therefor?

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Lack of commercial justification.

Kota-Neemuch Line

4703. SHRI SURAJBHANU SOLANKI: Will the Minister of RAILWAYS be pleased to state:

(a) the details regarding the works being undertaken for construction of Kota-Chittorgarh-Neemuch broad-gauge railway line;

(b) whether the work is going on as per original schedule; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). Kota-Chittaurgarh-

Nimachh broad gauge line has already been completed and opened to traffic.

Latur road-Latur-Kurudwadi Railway line

4704. SHRIMATI SURYAKANTA PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have approved the laying of new railway line between Latur Road and Latur and conversion of existing narrow gauge line between Latur Road and Kurudwadi in to broad gauge;

(b) if so, the reasons for delay in starting this work;

(c) whether this line will also pass via Osmanabad; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (d). The work of gauge conversion between Miraj-Latur is included in the action plan for gauge conversion and is likely to be taken up in the coming years, subject to availability of resources. The extension of line from Latur to Latur Road will be considered after conversion of the narrow gauge line.

Survey for considering possible change in alignment via Osmanabad has been taken up. Decision depends upon the results of the survey.

[English]

Licences to Hawkers in Trains

4705. SHRI SURYA NARAYAN YADAV:
SHRI RAM SHARAN YADAV:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government had taken a decision during 1991 to give licences to hawkers operating in trains;

(b) if so, the action taken so far in this regard and the total number of licences issued during 1991;

(c) the details regarding implementation of this decision during 1992-93; and

(d) if no licences have been issued, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

(d) The issue has already been examined in depth and keeping in view a number of attendant problems, issuance of licences to unauthorised hawkers has not been found feasible.

[English]

Insurance Coverage of Passengers

4706. SHRI G. MADEGOWDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any provision for insurance coverage for railway passengers like air passenger;

(b) if not, whether there is any proposal to introduce insurance coverage for railway passenger also;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

(d) There is already provision of payment of a sum of Rs.2 lakhs in case of death or total disability and minimum of Rs.16,000/- to a maximum of Rs.1,80,000/- for various kinds of injuries under Railway Act, 1989.

[Translation]

Committee on Problems of Students in Navodaya Vidyalayas

4707. SHRI JANGBIR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any committee has been constituted in regard to the boarding, lodging and teaching problems of students in Navodaya Vidyalayas;

(b) if so, the details thereof;

(c) the details of recommendations made by the committee; and

(d) the action proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) to (d). Do not arise.

Samastipur-Darbhanga and Sakari-Hasanpur Railway lines

4708. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state the steps being taken by the Govern-